

W.C. & L. Dept
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CUTTACK, SATURDAY, MAY 23, 1942.

HOME DEPARTMENT.

SPECIAL SECTION.

NOTIFICATION.

The 23rd May 1942.

No. 1624-C.—In exercise of the powers conferred by sub-section (5) of section 2 of the Defence of India Act, 1939 (XXXV of 1939), the Governor of Orissa is pleased to direct that the power conferred on the Provincial Government by sub-rule (3A) of rule 49 of the Defence of India Rules shall be exercisable also by all District Magistrates and Subdivisional Magistrates within their local jurisdictions.

By order of the Governor,
J. BOWSTEAD,
Additional Secretary to Government.

Extended to Cuttack Municipal Area
to the adjoining villages, Khamsagar, Santapur,
Chakra Bazar, Nayabazar & Chakra Bazar
vide notn 24145-D(9) dt. 11. 11. 43